

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
HINDUSTAN PHOTO FILMS MFG CO LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	HINDUSTAN PHOTO FILMS MFG CO LIMITED
2. Date of Incorporation Of Corporate Debtor	30/11/1960
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	Incorporated under the Companies Act 1956 and Registered with Ministry of Corporate Affairs RoC – Coimbatore
4. Corporate Identity No./Limited Liability Identification No.of corporate debtor	L33201TZ1960GOI000379
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office: Indu Nagar Ootacamund Nilgiris Distt TN 643005 IN
6. Insolvency commencement date in respect of Corporate Debtor	Order Pronounced: 07/01/2022 Order Receipt: 07/01/2022
7. Estimated date of closure of insolvency resolution process	06/07/2022
8. Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	C. Prabakaran IBBI/IPA/-001/IP-P01596/2018-2019/12444
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: Plot No 9, Kavi Gardens, Opp. Chavera School, BU POST, Somaiyampalayam, Coimbatore, Tamil Nadu- 641046 Email: cpninsolvency@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: Plot No 9, Kavi Gardens, Opp. Chavera School, BU POST, Somaiyampalayam, Coimbatore, Tamil Nadu- 641046 Email: cirp.hindphoto@gmail.com
11. Last date for submission of claims	21/01/2022
12. Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14. (a) Relevant Forms and (b)Details of authorized representatives are available:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. HINDUSTAN PHOTO FILMS MFG CO LIMITED vide order dated 07/01/2022.

The creditors of M/s. HINDUSTAN PHOTO FILMS MFG CO LIMITED are hereby called upon to submit their claims with proof on or before 21/01/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA (the said clause is not applicable).

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/01/2022
Place: Coimbatore

Sd/-
C. Prabakaran
(Interim Resolution Professional)